

[Secretary]

ment & Employment and
Labour Bureau.

The Speaker ordered printing, publication and circulation of these Reports under Rule 280 of the Rules of Procedure and Conduct of Business.

I lay a copy each of the four Reports on the Table of the House.

12.02½ hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, I rise to announce that Government business in this House for the week commencing 23rd April, 1962 will consist of:

- (1) Further discussion of the Railway Budget for 1962-63,
- (2) Discussion on the Motion of Thanks to the President for his Address to Parliament.

As Members are already aware, the General Budget for 1962-63 will be presented to the House at 5 p.m. on Monday the 23rd April, 1962.

12.03 hrs.

RAILWAY BUDGET—GENERAL DISCUSSION

Mr. Speaker: Now we take up the general discussion of the Budget (Railways) for 1962-63. Time has not yet been allotted by the Committee, but there is a tentative proposal to allot four days. Can I have any idea of the time to be allotted? Or, we might begin just now, and then perhaps the Business Advisory Committee would meet and decide what time is to be allotted to this.

Shri S. M. Banerjee (Kanpur): Why not decide it in the House?

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):

Instead of days, why not fix it in hours?

Mr. Speaker: That would be all right.

Shri Satya Narayan Sinha: Last time I am told it was 15 hours.

Shri Surendranath Dwivedy (Kendrapara): In this Parliament it should be 20 hours.

Mr. Speaker: If it was 15 hours before, unless there is something special now, we can perhaps stick to that.

Shri Nambiar (Tiruchirapalli): There is a new Minister.

Mr. Speaker: It is not enough reason that the Minister is new and therefore the time allotted should be new.

Shri Prabhat Kar (Hooghly): There is enhancement of the rates and fares.

Shri Warior (Trichur): There are many new Members also.

Mr. Speaker: That is all right. The number is the same, whether they are new or old.

Shri Daji (Indore): Last time it was a lame duck session.

Mr. Speaker: I will allow an hour or two more. That is because the rates have been increased.

Shrimati Renu Chakravarty (Barrackpore): May I point out one thing? If the Minister of Parliamentary Affairs looks up the records he will find that the time allotted last year and the year before last was much more. I think the allotment was a little more last time.

Mr. Speaker: If this has to be looked into, I would prefer looking into it